

**Customs, Service Tax & Anti Dumping Branch**

**WEEKLY DISPATCH STATEMENT**

**FROM 08-09-2025 TO 12-09-2025**

| <u>S. NO.</u> | <u>APPEAL NO.</u>          | <u>FINAL ORDER<br/>NO./MISC ORDER NO.</u> | <u>DATE OF ORDER<br/>RECEIVED FROM<br/>THE PS TO HON'BLE<br/>PRESIDENT<br/>/MEMBERS</u> | <u>DATE ON<br/>WHICH ORDER<br/>SENT FOR<br/>DISPATCH</u> |
|---------------|----------------------------|-------------------------------------------|-----------------------------------------------------------------------------------------|----------------------------------------------------------|
|               |                            | <b><u>FINAL ORDER NO.</u></b>             |                                                                                         |                                                          |
| <u>1</u>      | <u>ST/52909/2019</u>       | <u>F.O/51240/2025</u>                     | <u>29-08-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>2</u>      | <u>ST/50053/2020</u>       | <u>F.O/51241/2025</u>                     | <u>29-08-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>3</u>      | <u>ST/54980/2023</u>       | <u>F.O/51242-51243/2025</u>               | <u>29-08-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>4</u>      | <u>ST/50098/2019</u>       | <u>F.O/51244/2025</u>                     | <u>01-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>5</u>      | <u>ST/50697/2021</u>       | <u>F.O/51245/2025</u>                     | <u>01-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>6</u>      | <u>ST/50683/2021</u>       | <u>F.O/51246/2025</u>                     | <u>03-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>7</u>      | <u>ST/51426/2019</u>       | <u>F.O/51247/2025</u>                     | <u>03-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>8</u>      | <u>ST/51349/2019</u>       | <u>F.O/51249/2025</u>                     | <u>03-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>9</u>      | <u>ST/52391/2019</u>       | <u>F.O/51250-51251/2025</u>               | <u>03-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>10</u>     | <u>ST/51114/2020</u>       | <u>F.O/51252/2025</u>                     | <u>04-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>11</u>     | <u>ST/52068/2019</u>       | <u>F.O/51253/2025</u>                     | <u>04-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>12</u>     | <u>ST/51210/2022</u>       | <u>F.O/51254/2025</u>                     | <u>03-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>13</u>     | <u>ST/51205/2020</u>       | <u>F.O/51255/2025</u>                     | <u>04-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>14</u>     | <u>ST/52377/2018</u>       | <u>F.O/51256/2025</u>                     | <u>04-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>15</u>     | <u>ST/52418/2019</u>       | <u>F.O/51260/2025</u>                     | <u>04-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>16</u>     | <u>ST/51127-51129/2020</u> | <u>F.O/51257-51259/2025</u>               | <u>04-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>17</u>     | <u>ST/52916/2019</u>       | <u>F.O/51261/2025</u>                     | <u>04-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>18</u>     | <u>ST/50954/2021</u>       | <u>F.O/51262/2025</u>                     | <u>04-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>19</u>     | <u>ST/52302/2022</u>       | <u>F.O/51263/2025</u>                     | <u>04-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>20</u>     | <u>ST/52767/2019</u>       | <u>F.O/51265/2025</u>                     | <u>08-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
|               |                            | <b><u>MISC ORDER</u></b>                  |                                                                                         |                                                          |
| <u>1</u>      | <u>ST/50704/2021</u>       | <u>M.O/50851/2025</u>                     | <u>01-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>2</u>      | <u>ST/52619/2019</u>       | <u>M.O/50866/2025</u>                     | <u>01-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>3</u>      | <u>ST/50972/2021</u>       | <u>M.O/50872/2025</u>                     | <u>04-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>4</u>      | <u>ST/50874/2021</u>       | <u>M.O/50874/2025</u>                     | <u>04-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
| <u>5</u>      | <u>ST/52279/2019</u>       | <u>M.O/50875/2025</u>                     | <u>04-09-2025</u>                                                                       | <u>08-09-2025</u>                                        |
|               |                            |                                           |                                                                                         |                                                          |
|               |                            |                                           |                                                                                         |                                                          |
|               |                            |                                           |                                                                                         |                                                          |
|               |                            |                                           |                                                                                         |                                                          |

  
17.09.25

**ASST. REGISTRAR**

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.  
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.